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Title: Statement regarding Motor Vehicles (Amendment) Ordinance, 2015 (No.2 of 2015).

HON. SPEAKER: Item No. 7 -- Shri Radhakrishnan

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Motor Vehicles (Amendment) Ordinance, 2015 (No. 2 of 2015).

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